



Corrigendum No. 01 Dated: 16.06.2025

Subject: Corrigendum to Limited Tender for Providing Insurance Coverage for PFRDA Office Premises and Fixed Assets (Fire, Theft, and Burglary Insurance)

This is in reference to the Limited Tender floated by PFRDA on 13.06.2025 for "Providing Insurance Coverage for PFRDA Office Premises and Fixed Assets (Fire, Theft, and Burglary Insurance)", published on the PFRDA website and the CPP Portal.

The following modifications are hereby notified through this corrigendum:

A. Revised Value of Fixed Assets:

The total value of fixed assets to be insured, as mentioned in the tender document, may now be read as Rs 17.15 crore (Rupees Seventeen Crore and Fifteen Lakh only) instead of the earlier stated value of Rs 16.5 crore.

This revision accounts for the inclusion of IT assets that have been physically verified and reconciled with the asset records maintained by the Finance & Accounts Department.

B. Change in Mode of Pre-Bid Meeting:

The mode of the Pre-Bid Meeting, scheduled for 17.06.2025 at 04:00 PM, has been changed from physical to virtual.

The meeting shall now be conducted online via video conferencing. The meeting link and login credentials are as under:

Pre-Bid Meeting for Limited Tender for Providing Insurance Coverage for PFRDA Office Premises and Fixed Assets (Fire, Theft, and Burglary Insurance)	
Date & Time	Tue, 17 Jun, 2025, 04:00 PM to 05:00 PM
Meeting link	https://pfrda.webex.com/pfrda/j.php?MTID=m5aa4b5dad16f9cb8225aa403e6 26aa48
Meeting numb er	<u>2510 191 3389</u>
Password	ITD@123

All other terms and conditions of the tender shall remain unchanged.

Regards,

Chief General Manager, Administration Department